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Title: Papers laid on the Table of the House by Ministers/members.

MR. CHAIRMAN: Item No.10 – Shri R.P.N. Singh.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 2011-2012, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Repatriates Cooperative Finance and Development Bank Limited, Chennai, for the year 2011-2012.

[Placed in Library See No.LT 8070/15/12]

- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2011-2012, together with Audit Report thereon.

[Placed in Library See No.LT 8071/15/12]

- (3) A copy of each of the following Notifications (Hindi and English versions) under sections 11 and 15 of the National Investigation Agency Act, 2008 :-

- (i) S.O.2497(E) published in Gazette of India dated the 15th October, 2012 constituting Special Courts under the National Investigation Agency Act, 2008.
- (ii) S.O.2348(E) published in Gazette of India dated the 1st October, 2012 de-notifying the appointment of Special Public Prosecutor in National Investigation Agency, mentioned therein.
- (iii) S.O.1939(E) to S.O.1950 (E) published in Gazette of India dated the 22nd August, 2012 appointing Judge to preside over the Special Courts, mentioned therein, under National Investigation Agency Act, 2008.
- (iv) S.O.2173(E) and S.O.2174 (E) published in Gazette of India dated the 14th September, 2012 appointing Judge to preside over the Special Courts, mentioned therein, under National Investigation Agency Act, 2008.

[Placed in Library See No.LT 8072/15/12]

- (4) A copy of the Notification No. F. No. 11034/12/2011-IS.VI (Hindi and English versions) published in Gazette of India dated 29th November, 2012 constituting the Review Committee for the review of the applications rejected under Section 36(1) read with section 36 (4) of the Unlawful Activities (Prevention) Act, 1967 under section 53 of the said Act.

[Placed in Library See No.LT 8073/15/12]

(5) A copy of the Border Security Force (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. S.O. 2755 (E) in Gazette of India dated 22nd November, 2012 under sub-section (3) of section 141 of the Border Security Force Act, 1968.

[Placed in Library See No.LT 8074/15/12]

(6) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Rehabilitation Plantations Limited, Kollam, for the year 2011-2012.
- (ii) Annual Report of the Rehabilitation Plantations Limited, Kollam, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon

[Placed in Library See No.LT 8075/15/12]